Dear Colleagues,

As you are aware, the Reorganisation of Customs formations in CBEC is to be implemented w.e.f 15th of January 2018.

2. The re-organisation involves creation of two new Customs Commissionerates at Nagpur and Indore, redistribution of work and posts of Chennai Customs V and Appeal II, Mumbai II Customs Zone and assignment of Customs functions currently being performed by GST formations to exclusive Customs formations.

3. Consequently, the reorganisation has necessitated the reallocation of few posts which are currently under the functional control of GST Commissionerates to the functional control of Customs Commissionerates. These posts, though under the functional control of GST Commissionerates, were performing functions pertaining to Customs work viz. (1) manning of Customs formations such as minor Sea ports, air ports, ICDs, CFSs, LCSs etc. and (2) Customs work related to EOU, SEZ, Brand Rate fixation, Export Promotion schemes etc. The administrative control over these posts is not being changed and the existing Cadre Controlling Authority (CCA) of the GST will continue to exercise such control. Hence, the said reallocation of posts will not alter / revise the cadre strength in Group ‘B’ and ‘C’ grade officers in any CCA. Career prospects of Gr. B and C cadres, will also not be affected, as they are linked to the Sanctioned strength in the jurisdictional CCA.

4. The Office Memorandum giving details of the reallocation of posts will be issued shortly. I would like to acknowledge the contribution of all the officers and colleagues, staff associations and trade associations for giving their valuable time and inputs during formulation of the Reorganization proposal.

With Best Regards,

Yours sincerely,

(B. Bhattacharya)

To

Principal Chief Commissioners / Chief Commissioners

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